

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 12

C.P. (IB)/109(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **Maheshwari Fuelchem Priavate Limited**

Vs

Tuljabhavani Paper Mills Private
Limited

For OC : None Present

For CD : None Present

Section 9 of IBC

ORDER

1.This is a transferred matter from Court III. There is no representation for the parties today, when the matter was called out.

2.Registry is directed to issue fresh notice to both the parties clearly intimating the next date of hearing. Registry shall file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e- mail, **Returnable on 21.05.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)